

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2139
TO BE ANSWERED ON MARCH 20, 2023**

DELAY IN THE FUND ALLOCATION OF PRADHAN MANTRI AWAS YOJANA

NO. 2139. SHRI ABIR RANJAN BISWAS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that there is a delay from Government in sending its share of Pradhan Mantri Awas Yojana-Urban (PMAY(U)) to State Governments, if so, details thereof and reasons therefor;
- (b) till when Government is planning to send its share to State Governments under PMAY(U);
- (c) whether it is a fact that the State Government of West Bengal has written to the Central Government for the immediate release of funds pertaining to PMAY(U), if so, details of the actions taken; and
- (d) details of funds allocated under Credit Linked Subsidy Scheme (CLSS) in the last three years, year-wise, and State-wise?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) & (b): Land and Colonization are State subjects. However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/ Union Territories (UTs), including the State of West Bengal, by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries in urban areas since 25.06.2015. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under BLC/AHP/ISSR verticals of PMAY-U, Central Assistance is released to States/ UTs in 3 instalments of 40%, 40% and 20%. The release of Central Assistance under PMAY-U is incumbent upon fulfilment of mandatory compliances by the concerned States/ UTs viz, submission of Utilisation Certificates (UCs) for Central Assistance released earlier; commensurate physical progress; Aadhaar seeding of beneficiaries in the Management Information System (MIS); Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geo-tagging of various stages of construction of houses/ projects, registration of AHP/ISSR projects under Real Estate (Regulation and Development) Act, 2016 (RERA), etc. The Central Assistance is released to States/UTs on receipt of requisite compliances in respect of sanctioned projects. The Ministry has released the Central Assistance to all States/UTs who have completed the compliances as required under

PMAY-U. No proposal for release of Central Assistance to States/UTs is pending with the Ministry.

(c): Under PMAY-U, Central Assistance of ₹ 11,096.26 crore has been sanctioned to West Bengal for 6,91,146 houses (including CLSS); out of which ₹ 6715.40 crore has been released to State of West Bengal/Central Nodal Agencies (CNAs) till 28.02.2023. Based on compliances, ₹1,123 crore has been released during 2022-23. As on date, unspent balance with West Bengal is ₹904.55 crore.

(d): The year-wise and State-wise details of funds allocated under CLSS to CNAs in the last three years is at Annexure.

State/UT wise and year wise details of Central Assistance released as interest subsidy under Credit Linked Subsidy Scheme (CLSS) of PMAY-U

(₹ in crore)

Sl.No.	States/UTs	F.Y.201 9-20	F.Y.2020-21	F.Y.2021-22
1	AndhraPradesh	303.43	520.10	254.36
2	Bihar	91.40	134.86	92.30
3	Chhattisgarh	113.76	207.52	215.37
4	Goa	9.82	36.95	7.98
5	Gujarat	1,716.10	2,597.94	3,538.89
6	Haryana	187.04	287.71	173.90
7	HimachalPradesh	9.12	20.14	11.46
8	Jharkhand	77.15	112.26	46.92
9	Karnataka	530.80	729.66	282.23
10	Kerala	140.86	173.58	156.75
11	MadhyaPradesh	607.89	912.37	898.29
12	Maharashtra	2,130.59	2,874.74	3,309.34
13	Odisha	48.54	99.99	47.60
14	Punjab	188.08	295.20	239.15
15	Rajasthan	556.73	788.65	742.42
16	TamilNadu	520.85	732.83	493.35
17	Telangana	384.76	775.36	294.95
18	UttarPradesh	735.64	906.19	553.95
19	Uttarakhand	79.95	108.37	90.27
20	WestBengal	348.94	602.09	431.24
Sub-total(States):-		8,781.47	12,916.51	11,880.72
21	ArunachalPradesh	0.65	0.62	0.08
22	Assam	11.16	44.49	4.78
23	Manipur	0.10	0.68	0.14
24	Meghalaya	0.64	1.20	0.25
25	Mizoram	7.89	2.29	15.51
26	Nagaland	0.07	0.19	0.07
27	Sikkim	0.38	1.57	1.41
28	Tripura	8.22	28.95	7.27
Sub-total(NEStates):-		29.11	80.00	29.52
29	A&NIsland(UT)	-	0.46	0.03
30	Chandigarh(UT)	8.24	9.18	3.49
31	DNH&DD(UT)	32.53	45.55	27.91
32	Delhi(UT)	144.27	144.15	46.85
33	J&K(UT)	23.38	25.30	9.12
34	Ladakh(UT)	-	0.43	-
35	Lakshadweep(UT)	-	-	-
36	Puducherry(UT)	6.00	18.04	5.42
Sub-total(UT):-		214.42	243.10	92.82
Grand Total		9,025.00	13,239.61	12,003.06